## THE HIGH COURT OF MEGHALAYA AT SHILLONG

## NOTIFICATION

Dated, Shillong	_February,	2018.
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No. HCM.II/30/2018Estt/\_\_\_\_\_. In supersession of all previous orders in this behalf, Hon'ble the Chief Justice is pleased to constitute Interview Board for the post of contingent staff comprising of the following members.

- 1. Smti M.D. Challam, Director, MSJA
- 2. Shri S. Dev, Assistant Registrar (Accounts)

By Order,

## REGISTRAR GENERAL

Memo No. HCM. II/30/2018Estt/ 5/3 A Dated, Shillong 21st February, 2018 Copy to :-

- The Joint Registrar-cum- Secretary to Hon'ble the Chief Justice, High Court of Meghalaya.
- 2. The Private Secretary to Hon'ble Mr. Justice S.R. Sen, High Court of Meghalaya, Shillong.
- 3. The Registrar, High Court of Meghalaya, Shillong.
- 4. Smti. M. B. Challam, Director, Meghalaya State Judicial Academy, Shillong
- 5. The Deputy Registrar (Admn), High Court of Meghalaya, Shillong.
- 6. The Deputy Registrar (I&A), High Court of Meghalaya, Shillong.
- 7. The Deputy registrar (Admn. II), High Court of Meghalaya, Shillong.
- 8. Shri S. Dev, Assistant Registrar (Accounts), High Court of Meghalaya, Shillong.
- 9. The Chief Librarian, High Court of Meghalaya, Shillong.
- 10. The Chief Translator (I/c Stationery), High Court of Meghalaya, Shillong
- 11. The Public Relations Officer, High Court of Meghalaya, Shillong.
- 12. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the official website.
- 13. Office file.

REGISTRAR GENERAL